NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM HON'BLE MEMBER (TECHNICAL) **TMT. T.KRISHNA VALLI HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/25/KOB/2023
SECTION	SEC 241 & 242 C/ACT.
NAME OF PARTIES	REGHU VENUGOPAL AND 34 OTHERS V/S THE STANDARD TILE AND CLAY WORKS PRIVATE LIMITED AND 6 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	K R RADHAKRISHNAN NAIR, NEBIL NIZAR.
RESPONDENTS ADVOCATE/ PROFESSIONAL	IYER & IYER, SANKAR P PANICKAR, GOPIKA GOPINATH, ARUN CHANDY (GOVT. PLEADER),ROC.

09 April 2024

O R D E R

CP(C/ACT)/25/KOB/2023

Learned Counsel on record for the Petitioners, Mr. K R Radhakrishan physically appears before this bench and states across the bar that he and Mr. Nebil Nizar have already relinquished their Vakalatnama and further submits that they are no more the Counsel for the Petitioners.

Learned representing Counsel, Mr. Akhil Suresh appears and submits that he will file Vakalatnama on behalf of the Petitioners.

Accordingly, the relinquishment of Vakalatnama for counsel on record for the Petitoners, Viz., Learned Counsel, Mr. K R Radhakrishnan Nair and Learned Counsel, Mr. Nebil Nizar is accepted. They are discharged from causing further appearance in the matter.

Learned Counsel, Ms. S Parvathy appears on behalf of Respondent Nos. 1 & 2 through virtual mode. Respondent No. 3 is represented by Learned Government Pleader, Mr. Arun Chandy through virtual mode. Learned ARoC, Ms. Bindu Vergis appears on behalf of R4 & R5 through virtual mode. Learned Counsel, Mr. Sankar Panicker appears on behalf of R6 & R7 through virtual mode.

List this matter for further consideration on **27.05.2024.**

Sd /- **Sd /-**

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

T.KRISHNA VALLI
MEMBER (JUDICIAL)